

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Shri S. Jayaraman, Member

CORRIGENDUM

The undersigned has issued a separate order on 2.4.2013 in Petition No.155/MP/2012 differing from the views of other Members of the Commission in the order of the same date. The following corrigendum is issued to my order:

The first two sentences of para 26 of the order are modified as under:

"The petitioner has submitted that the notification of the Govt. of Indonesia with regard to coal prices has created problems relating to viability of the project considering the prices quoted by the petitioner in the bids. The basis for such assumption is that the market price in Indonesia in 2007 was USD 45/MT and the petitioner has arranged coal at a discounted price of USD 36/MT."

Sd/-
(S Jayaraman)
Member
4.4.2013